

(c) whether in view of the phenomenal growth of the two wheeler market in the country Government propose to license more units in collaboration with some renowned foreign manufacturers and introduce 'new models' of motorised two wheelers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) The deposits held by M/s. Andhra Pradesh Scooters Ltd. and Lohia Machines Ltd. are approximately Rs. 25 crores and Rs. 110 crores respectively.

(b) The number of pending orders with these companies as on 1-4-85 is respectively 5 lakhs and 21 lakhs which they expect to clear within 6-7 years.

(c) Govt. has already licensed adequate number of units to meet projected demand.

Vazir Sultan Tobacco Company

1174. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether M/s. Vazir Sultan Tobacco Company is a subsidiary of M/s. Indian Tobacco Company;

(b) if so, whether it is wholly managed by the Indian Tobacco Company; and

(c) if not, whether they are totally independent companies without any common interests between both of them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) M/s. Vazir Sultan Tobacco Company, now known as M/s VST Industries Ltd. is not a subsidiary of M/s Indian Tobacco Company now known as ITC Ltd.

<b) No, Sir.

(c) M/s VST Industries Ltd. and M/s ITC Ltd. are deemed to be under

the same management and are inter connected in terms of section 2(g) of the Monopolies & Restrictive Trade Practices Act, 19619. Both the companies are engaged in the manufacture of cigarettes.

Handing over of Bombay Telephone Exchange to NEC of Japan

1175. SHRI DHULESHWAR MEENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to hand over the Bombay Telephone Exchange to NEC of Japan in pursuance of Government's commitment to improve the Telephone and Telecommunication system in the country; and

(b) if so, what are the broad outlines of the proposal and whether it would also be extended to other metropolitan telephone systems in future?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

(b) Does not arise.

Creation of additional refinery capacity

1176. SHRI THANGABAALU: Will the Minister of PETROLEUM be pleased to state:

(a) whether, in view of the fact that capital costs of new refineries have gone up more than three-fold during the last five years, and that by 1990, 30 per cent of oil exports from the oil producing and Exporting Countries would be in the form of refined products, any review has been undertaken by Govt, in respect of creation of additional refining capacity based on imported crude; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) Government has